

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 56

IA No. 735/99/2023
And
CP (IB) No. 338/Chd/Pb/2022
Under Section 95, IBC 2016
R 11 NCLT

In the matter of:-

Punjab National Bank		...Petitioner
	Vs.	
Amrit Bala		...Respondent

Present: Mr. Lavish, Advocate, Proxy counsel for Mr. R.S. Bhatia, Advocate for the Petitioner.

A date is requested by learned counsel for the applicant in IA No. 735/99/2023. Let the matter be listed on 01.11.2023.

Sd/-

(Subrata Kumar Dash)
Member (Technical)

August 22, 2023
PKA

Sd/-

(Harnam Singh Thakur)
Member (Judicial)